

**IMPORT OF INFANT FOOD**

456. **Dr. Ram Subhag Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total quantity of infant food imported into this country during the year 1951-52;

(b) whether it is a fact that Government have decided to cut down the import of such foods during the current licensing period; and

(c) if so, by what percentage?

**The Minister of Commerce (Shri Karmarkar):** (a) 78,212 Cwts.

(b) Yes, Sir.

(c) In the licensing period January-June, 1952, infant foods were on O.G.L. During July-December, 1952, import is allowed by established importers from soft currency areas on the basis of 20 per cent. of the half of their best year's imports. Actual users applications are also considered from firms having approved packing facilities.

**VEHICLES WITH ORGANISATION FOR THE RECOVERY OF ABDUCTED WOMEN**

457. **Shri Gidwani:** (a) Will the Prime Minister be pleased to state what is the total number of vehicles at the disposal of the Organisation for the recovery of the abducted women?

(b) What has been the total expenditure on them during the years 1949-50, 1950-51 and 1951-52?

(c) What is the expenditure on the maintenance of these vehicles during the same period?

(d) What is the expenditure on the petrol consumed during the same period?

(e) What is the expenditure on the repairs of these vehicles during the same period?

(f) Are log-books maintained?

(g) If so, are the log-books open to inspection?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) 26 in all. Four of these are in West Pakistan. The others are in Delhi, Rajasthan, West Bengal, Pepsu, Punjab (India), and Jammu.

(b) to (e). Information is being collected and will be laid on the Table of the House as soon as available.

(f) Yes.

(g) Yes, by authorized persons.

**DEVELOPMENT SCHEME FOR NORTH-EAST FRONTIER AGENCY**

458. **Shri Gohain:** (a) Will the Minister of Planning be pleased to state whether the Development Scheme

prepared under the Five Year Plan for the North-East Frontier Agency has been finalised?

(b) If so, what are the total amounts under different heads such as Education, Health, Communication, Agriculture and Social amenities?

(c) What amount will be provided as loans for Industrial and Agricultural Development?

**The Deputy Minister of Irrigation and Power (Shri Hathl):** (a) Yes, Sir.

(b) A statement is placed on the Table of House. [See Appendix VI, annexure No. 31.]

(c) The information is being collected and will be placed on the Table of the House.

**CORRUGATED IRON SHEETS FOR MANIPUR**

459. **Shri Rishang Keishing:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total requirement of corrugated iron sheets by the State of Manipur and the supply of the same to the State during the years 1950-51, 1951-52 and 1952-53;

(b) whether Government are aware that a number of applications for corrugated iron sheets, particularly from the hill people, are kept pending for the last two or three years; and

(c) if the answer to part (b) above be in the affirmative, whether Government propose to take any step to meet the demand of the people of Manipur for corrugated iron sheets?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) The information is not readily available as detailed statistics of demands from and supplies to each State according to each category of steel are not maintained.

(b) No, Sir.

(c) Does not arise.

**RECOVERY OF ABDUCTED WOMEN  
(EXPENDITURE)**

460. **Shri Gidwani:** Will the Prime Minister be pleased to state what is the per capita expenditure in respect of each abducted person recovered in India during the years 1949-50, 1950-51 and 1951-52 under the Organisation for the recovery of abducted women?

**The Prime Minister (Shri Jawaharlal Nehru):** It is extremely difficult to determine the per capita cost of each abducted person recovered. Each recovery case has to be dealt with